

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 06<sup>TH</sup> AUGUST, 2014**

No. 149A : Sri Om Prakash Pandey No. 2, Civil Judge (Senior Division)-I-cum-ACJM, Koderma (under orders of transfer to Hazaribagh, having been promoted to the post of District Judge) is hereby posted as District & Additional Sessions Judge-cum-Special Judge, Land Acquisition cases at Hazaribagh for deciding cases under Section 18 of the Land Acquisition Act, 1894 pertaining to Railway Development Project and widening / expansion of National Highway Project of the local limits of Hazaribagh District.

By order of the Court,

**Sd/- A. K. Choudhary**  
Registrar General

**Memo. No. .... /Apptt. Dated Ranchi, the 06<sup>th</sup> August, 2014**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- A. K. Choudhary**  
Registrar General

**Memo. No. 9196 - 9206 / Apptt. Dated Ranchi, the 06<sup>th</sup> August, 2014**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance), the Registrar (Administration), the Registrar (Establishment) , the Central Project Co-Ordinator I/c, e-Courts Project, I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Koderma & Hazaribagh and Sri Om Prakash Pandey No. 2, Civil Judge (Senior Division)-I-cum-ACJM, Koderma (under orders of transfer to Hazaribagh on promotion) for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 06<sup>TH</sup> AUGUST, 2014**

No. 150 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Dharendra Mishra Civil Judge (Senior Division), Dhanbad	a) Civil Judge (Senior Division) b) Dumka c) Dumka
2.	Sri Neeraj Kumar Srivastav, Under Secretary-cum-Deputy LR, Law (Judl) Deptt., Government of Jharkhand, Ranchi <i>(services recalled from State Government)</i>	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
3.	Sri Arvind Kumar Pandey, Civil Judge (Senior Division)-I-cum-ACJM, Bokaro	a) Civil Judge (Senior Division) b) Giridih c) Giridih
4.	Sri Ashok Kumar No.2., Civil Judge (Senior Division)-I-cum ACJM, Bermo at Tenughat	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
5.	Sri Manoj Kumar Singh, Civil Judge (Senior Division), Ranchi	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
6.	Sri Anil Kumar Mishra No.1, Under Secretary- cum-Deputy LR, Law (Judl) Deptt., Government of Jharkhand, Ranchi <i>(services recalled from State Government)</i>	a) Civil Judge (Senior Division) b) Saraikela c) Saraikela
7.	Sri Rashikesh Kumar, Secretary, DLSA, Hazaribagh	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
8.	Sri Paras Nath Upadhyay, Secretary, DLSA, Chatra	a) Civil Judge (Senior Division) b) Pakur c) Pakur
9.	Sri Rajeev Kumar Sinha Civil Judge (Senior Division), Hazaribagh	a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj
10.	Sri Ravi Ranjan, Civil Judge (Senior Division), Giridih	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
11.	Sri Biresh Kumar, Civil Judge (Senior Division), Jamtara	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
12.	Sri Sanjay Pratap, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Pakur	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh

  
06.08.14

By order of the Court,

**Sd/- A. K. Choudhary**  
Registrar General

Memo No. \_\_\_\_\_ / Apptt. Dated Ranchi, the \_\_\_\_\_

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary

Registrar General

Memo No. \_\_\_\_\_ / Apptt., dated Ranchi, the \_\_\_\_\_

Copy forwarded to the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges Dhanbad, Bokaro, Hazaribagh and Chatra / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Sd/- A. K. Choudhary

Registrar General

Memo No. 9221 - 9230 / Apptt., dated Ranchi, the 06.8.14

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ O/o the Registrar General / the Registrar (Vigilance) / Registrar(Administration) / the Registrar (Establishment) / the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Joint Registrar-cum-PPS to Hon'ble the Chief Justice .....High Court of Jharkhand, Ranchi for information and needful.

  
06.08.14.  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 06<sup>TH</sup> AUGUST, 2014**

No. 151 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1	Sri Lolarak Dubey, Civil Judge (Senior Division)-I-cum-ACJM, Hazaribagh	Hazaribagh
2	Sri Kumar Dinesh, Civil Judge (Senior Division)-I-cum-ACJM, Latehar	Latehar
3	Sri Surendra Sharma, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Khunti	Khunti
4	Sri Ranjeet Kumar, Civil Judge(Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Lohardaga	Lohardaga
5.	Sri Dharendra Mishra, Civil Judge (Senior Division), Dhanbad [Under orders of transfer and posting at Dumka as Civil Judge (Sr. Division)]	Dumka
6.	Sri Balkrishan Tiwari Civil Judge (Senior Division)-I-cum-ACJM, Chatra	Chatra
7.	Sri Neeraj Kumar Srivastav, Under Secretary- cum-Deputy LR, Law (Judl) Deptt., Ranchi [Under orders of transfer and posting at Ranchi as Civil Judge (Sr. Division)]	Ranchi
8.	Sri Arvind Kumar Pandey, Civil Judge (Senior Division)-I-cum-ACJM, Bokaro [Under orders of transfer and posting at Giridih as Civil Judge (Sr. Division)]	Giridih
9.	Sri Vishwa Nath Shukla Civil Judge (Senior Division)-I-cum-ACJM, Daltonganj	Daltonganj
10.	Sri Diwakar Pandey , Civil Judge (Senior Division)-cum Special Judge, Economic Offence, Dhanbad	Dhanbad
11.	Sri Ashok Kumar No.2. Civil Judge (Senior Division)-I-cum ACJM, Bermo at Tenughat [Under orders of transfer and posting at Jamshedpur as Civil Judge (Sr. Division)]	Jamshedpur
12	Sri Manoj Kumar Singh, Civil Judge (Senior Division), Ranchi [Under orders of transfer and posting at Chaibasa as Civil Judge (Sr. Division)]	Chaibasa
13	Sri Rajesh Sharan Singh, Civil Judge (Senior Division), Deoghar	Deoghar
14	Sri Anil Kumar Mishra No.1, Under Secretary- cum-Deputy LR, Law (Judl) Deptt., Ranchi [Under orders of transfer and posting at Saraikela as Civil Judge (Sr. Division)]	Saraikela
15	Sri Rashikesh Kumar Secretary, DLSA, Hazaribagh [Under orders of transfer and posting at Garhwa as Civil Judge (Sr. Division)]	Garhwa
16	Sri Paras Nath Upadhyay, Secretary, DLSA, Chatra [Under orders of transfer and posting at Pakur as Civil Judge (Sr. Division)]	Pakur
17	Sri Sudhansu Kumar Shashi, Civil Judge (Senior Division), Bokaro	Bokaro
18	Sri Satyapal, Secretary, DLSA, Simdega	Simdega
19	Sri Dhruv Chandra Mishra, Secretary, DLSA, Godda	Godda

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20	Sri Rajeev Kumar Sinha, Civil Judge (Senior Division), Hazaribagh [Under orders of transfer and posting at Sahebganj as Civil Judge (Sr. Division)]	Sahebganj
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By order of the Court  
**Sd/- A. K. Choudhary**  
 Registrar General

**Memo No.**-----/ Apptt.      **Dated Ranchi, the** \_\_\_\_\_

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Memo No.** 9232-9257 / Apptt.      **Dated Ranchi, the** 06.8.14  
 XX(4)-01/2011

**Sd/- A. K. Choudhary**  
 Registrar General

Copy forwarded to the All the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officers concerned).

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

(-) For P.D.Js, P.J.C. & Secretary Law (Judl.) Deptt. only.

  
 06.08.14.  
 Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 06<sup>TH</sup> AUGUST, 2014**

**No. 152 A** : Consequent upon promotion of the Officers of the Cadre of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Court's Notification No. 141/A dated 23.07.2014, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	Posting on promotion as
1.	2	3
1.	Sri Rajiv Ranjan, Judicial Magistrate-cum-Judge Incharge, Ranchi	Civil Judge (Senior Division), Ranchi
2.	Sri Om Prakash, S.D.J.M, Dhanbad	Civil Judge (Senior Division), Dhanbad
3.	Sri Janardan Singh, Civil Judge (Junior Division), Dhanbad	Civil Judge (Senior Division), Dhanbad
4.	Sri Gopal Pandey, S.D.J.M., Latehar	Civil Judge (Senior Division), Deoghar
5.	Sri Dhananjay Kumar, Judicial Magistrate-cum-Judge Incharge, Dhanbad	Civil Judge (Senior Division), Dhanbad
6.	Sri Abdul Naseer, Judicial Magistrate-cum-P.M., JJB, Hazaribagh	Civil Judge (Senior Division), Hazaribagh
7.	Mrs. Shweta Kumari No.-1, Judicial Magistrate, Ranchi	Civil Judge (Senior Division), Ranchi
8.	Sri Sanjay Kumar No.-2, S.D.J.M., Chaibasa (Porahat)	Civil Judge (Senior Division), Chaibasa
9.	Sri Sujit Kumar Singh, S.D.J.M., Seraikela	Civil Judge (Senior Division), Saraikela
10.	Sri Rajni Kant Pathak, Railway Judicial Magistrate, Ranchi	Civil Judge (Senior Division), Ranchi
11.	Mrs. Sanjeeta Srivastava, Judicial Magistrate-cum-Addl. Civil Judge (Jr Div), Giridih	Civil Judge (Senior Division), Giridih
12.	Sri Pawan Kumar, Judicial Magistrate-cum-P.M.(J.J.Board), Jamshedpur	Civil Judge (Senior Division), Jamshedpur
13.	Sri Manoj Chandra Jha, Railway Judicial Magistrate, Sahebganj	Civil Judge (Senior Division), Ghatshila
14.	Sri Surya Bhushan Ojha, S.D.J.M., Ranchi	Civil Judge (Senior Division), Ranchi
15.	Sri Shatrunjay Kumar Singh, S.D.J.M., Giridih	Civil Judge (Senior Division), Dumka
16.	Sri Dharmendra Kumar Singh, Judicial Magistrate-cum-Judge Incharge, Hazaribagh	Civil Judge (Senior Division), Hazaribagh
17.	Sri Amit Shekhar, S.D.J.M., Bokaro	Civil Judge (Senior Division), Bokaro

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06.08.14.

18.	Sri Yashwant Prakash, Civil Judge (Junior Division), Gumla	Civil Judge (Senior Division), Gumla
19.	Sri Santosh Kumar No.-2, Judicial Magistrate-cum-Civil Judge (Junior Division), Chatra	Civil Judge (Senior Division), Chatra
20.	Sri Shrish Dutta Tripathi, Civil Judge (Junior Division), Ranchi	Civil Judge (Senior Division), Ranchi
21.	Sri Surendra Nath Mishra, S.D.J.M., Dumka	Civil Judge (Senior Division), Dumka
22.	Sri Kamlesh Kumar Shukla, Civil Judge (Junior Division), Garhwa	Civil Judge (Senior Division), Garhwa
23.	Sri Uttam Anand, Railway Judicial Magistrate, Daltonganj	Civil Judge (Senior Division), Daltonganj
24.	Sri Anand Prakash, Judicial Magistrate-cum-Judge Incharge, Chaibasa	Civil Judge (Senior Division), Godda
25.	Sri Deepak Baranwal, Addl. Civil Judge (Junior Division)-cum-J.M., Ranchi	Civil Judge (Senior Division), Ranchi
26.	Sri Shyam Nandan Tiwary, Judicial Magistrate, Ranchi	Civil Judge (Senior Division), Ranchi
27.	Sri Vinod Kumar Singh, Addl. Civil Judge (Junior Division), Ranchi	Civil Judge (Senior Division), Ranchi
28.	Sri Sanjay Kumar Singh No-2, Civil Judge (Junior Division), Jamshedpur	Civil Judge (Senior Division), Jamshedpur
29.	Sri Ramesh Chandra, Judicial Magistrate, Pakur	Civil Judge (Senior Division), Pakur
30.	Sri Manish Ranjan, Judicial Magistrate- cum-Judge Incharge, Bokaro	Civil Judge (Senior Division), Bokaro
31.	Sri Kanwal Jeet Chopra, Assistant Registrar (Judl), J.H.C., Ranchi	Civil Judge (Senior Division), Ranchi
32.	Sri Ghulam Haider, S.D.J.M., Chaibasa,	Civil Judge (Senior Division), Lohardaga
33.	Sri Rakesh Kumar Mishra, Law Officer, Dept. of Law (Judl), Govt. of Jharkhand, Ranchi	<i>Services are again being placed before State Government separately for issuance of required Notification.</i>
34.	Sri Prabhakar Singh, Judicial Magistrate- cum-Judge Incharge, Jamtara	Civil Judge (Senior Division), Jamtara
35.	Sri Kumar Kranti Prasad, Railway Judicial Magistrate, Deoghar (Madhupur)	Civil Judge (Senior Division), Deoghar
36.	Sri Taufique Ahmed, S.D.J.M., Chatra	Civil Judge (Senior Division), Chatra
37.	Sri Manish, Judicial Magistrate- cum-Judge Incharge, Bermo at Tenughat, (Bokaro)	Civil Judge (Senior Division), Bermo at Tenughat (Bokaro)
38.	Sri Sanjay Kumar Choudhary, S.D.J.M., Hazaribagh	Civil Judge (Senior Division), Hazaribagh

By order of the Court,

Sd/- A. K. Choudhary  
Registrar General

*Handwritten signature and date: 06.08.14.*

Memo No. \_\_\_\_\_ / Apptt. Dated Ranchi, the \_\_\_\_\_

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary

Registrar General

Memo No. \_\_\_\_\_ / Apptt., dated Ranchi, the \_\_\_\_\_

Copy forwarded to all the Principal District & Sessions Judges including the Principal Judicial Commissioner, Ranchi and the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Sd/- A. K. Choudhary

Registrar General

Memo No. 9282 - 929 / Apptt., dated Ranchi, the 06.8.14

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Vigilance) / Registrar(Administration) / the Registrar (Establishment) / the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Joint Registrar-cum-PPS to Hon'ble the Chief Justice ... High Court of Jharkhand, Ranchi for information and needful.

  
06.08.14.

Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**The 06<sup>th</sup> August, 2014**

No. 153 A: The Judicial Officers named in Column no. 02 are posted/transferred as Judicial Magistrate with immediate effect at the place mentioned against their names given in Column no. 03 of the table below.

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class, with immediate effect, upon the judicial officers named in Column no. 2 for the Districts/places mentioned against their names, given in Column no. 3 of the table below.

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-divisional Judicial Magistrates**, with immediate effect, for the Sub-division noted against their respective names in "(c)" of Column no. 3 of the said table:

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/posted to (b) Name of the Judgeship (c) Name of the Sub-division
1.	2.	3.
01	Sri Parth Sarthi Ghosh, J.M.-cum- Addl. Civil Judge (Junior Division), Chaibasa	(a) Chaibasa (b) Chaibasa (c) Chaibasa
02	Sri Arjun Shaw, J.M.-cum- Addl. Civil Judge (Junior Division), Porahat	(a) Chaibasa (b) West Singhbhum (c) Porahat
03	Sri Amaresh Kumar, J. M. -cum Judge Incharge, Dumka-	(a) Dumka (b) Dumka (c) ,Dumka
04	Sri Koushik Mishra, Civil Judge (Junior Division)-cum-Judge Incharge, Latehar-	(a) Latehar (b) Latehar (c) Latehar
05	Sri Dinesh Kumar Mishra, Civil Judge (Junior Division), Dhanbad	(a) Dhanbad (b) Dhanbad (c) Dhanbad
06	Sri Dinesh Kumar, J. M. -cum Judge Incharge, Seraikela	(a) Seraikela (c) Seraikela (c) Seraikela
07	Sri Raj Kumar Mishra, J.M.-cum- Addl. Civil Judge (Junior Division), Ranchi	(a) Ranchi (b) Ranchi (c) Ranchi
08	Sri Tarun Kumar, J.M.-cum- Civil Judge (Junior Division), Bokaro-	(a) Bokaro (b) Bokaro (c) Bokaro
09	Sri Sanjeev Jha, Civil Judge (Junior Division), Tenughat-	(a) Bermo at Tenughat (b) Bokaro (c) Bermo
10	Sri Vijay Kumar Srivastava, J.M. cum Addl. Civil Judge (Junior Division), Chatra-	(a) Chatra (b) Chatra (c) Chatra
11	Sri Yogesh Kumar, J.M.-cum- Civil Judge (Junior Division), Giridih	(a) Giridih (b) Giridih (c) Giridih
12.	Sri Akhilesh Kumar, SDJM, Tenughat-	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh

By order of the Court,

Sd/- A.K. Choudhary  
Registrar General

**Memo No.                      /Apptt                      Dated Ranchi the                      August, 2014**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- A.K. Choudhary  
Registrar General

**Memo No.                      /Apptt                      Dated Ranchi the                      August, 2014.**

Copy forwarded to the Central Project Co-ordinator, e-courts Projects and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.

Sd/- A.K. Choudhary  
Registrar General

**Memo No. 9294=9312 /Apptt.                      Dated Ranchi the 6<sup>th</sup> August, 2014**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Bihar, G.E. 5, Doranda, Ranchi / the Registrar (Vigilance) / the Registrar (Administration) / the Registrar (Establishment) / the P.P.S. to the Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**)

(-) For P.D.J.s and P.J.C.

  
Registrar General